

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

T.P.No.1/111/397/398/GB/2016  
(C.P.No.619/2010)

Under Section 397/398 of the Companies Act, 1956

In the matter of:

Asharam Leasing & Finance Pvt. Ltd. & Others. ...Petitioners

-Versus-

Doloo Tea Co. (I) Ltd. and Others ... Respondents

**Coram:**

Hon'ble Mr Justice P K Saikia, Member(J)

.....


**ORDER**

**Date of Order: 22<sup>nd</sup> November 2017**

Mr S.K. Medhi, learned Sr. Advocate, assisted by Ms J. Tripathi & Mr S.G. Bhattacharjee, learned Advocates are present on behalf of the petitioners.

2. Mr A. Banerjee, Mr R. Mullick & Mr G. Khandelia, learned Advocates are present representing the respondent No.1 company.

3. List this matter on 18.12.2017.

  
Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati

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